

BENCH-I


NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

105

C.P.(IB) No. 65/KB/2018

Present: 1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> May 2018, 10.30 A.M

Name of the Company	Jeco Agrovet Pvt.Ltd.-Vs- Farmville Agrovet Ltd.		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Ratul Das. Adv.	Operational Creditor	 15/5/18.
2.	Amitam Mandal Adv.	Respondent Company	Amitam Mandal 15/5/18.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor file reply affidavit by serving a copy of the reply affidavit to the operational creditor. It is received. Operational creditor is directed to file rejoinder, if any. To be filed within 7 days by serving a copy of the rejoinder to the corporate debtor.

For further consideration list it on 30/07/2018.

Sd

(M.B. Gosavi)  
Member (J)

Sd

(Jinan K.R.)  
Member(J)